

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/27(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Perumal Reddi Muthuswamy  
**NAME OF THE RESPONDENT(S)** : M/s. JSM Aggreagates and Sands Pvt. Ltd.  
**UNDER SECTION** : Sec 241-242 of CA, 2013

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**ORDER**

Present: Mr. Sri Ganesh, Ld. Counsel for the Petitioner.  
Shri. Srenik Jain, Ld. Counsel for the Respondent.

Pleadings are complete.

List this petition with CP/140(CHE)/2022 on **04.09.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs